

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Power Section) Civil Secretariat
Srinagar/Jammu

Notification
Srinagar, 2nd November, 2021

S.O. 374 .- In exercise of the powers conferred by sub-section (1) of section 20 of the Code of Criminal Procedure, 1973, the Government hereby appoint following Tehsildar and Naib Tehsildars to be the Executive Magistrate, who shall exercise all the powers of an Executive Magistrate within their territorial jurisdiction of District Baramulla.

S.No	Name of the Officer S/Shri	Place of posting
1.	Javed Ahmed Sheikh	Tehsildar Tangmarg
2.	Ubaid Peerzada	NT Kunzer, Tehsil Kunzer
3.	Faheem Altaf Kangoo	NT/ARA To DC Baramulla
4.	Ovais Amir Ahmad Wani	NT Baramulla –A. Tehsil Baramulla
5.	Farhad Qadri	NT Bijhama, Tehsil Boniyar
6.	Mohd Irshad	NT Bagna Noorkhah, Tehsil Boniyar
7.	Mudasir Ahmad Khan	NT Botingoo, Tehsil Dangerpora
8.	Irshad Ahmad Mir	NT Sopore-B, Tehsil Sopore
9.	Manzoor Ahmad Malla	NT Nowshera, Tehsil Boniyar
10.	Ab.Aleem Sofi	NT Kachwa Muqam, Tehsil Wagoora
11.	Mohd Yaseen Malik	NT Chandil, Tehsil Tangmarg
12.	Fida Mohammad Hussain	NT Goigam, Tehsil Kawarhama
13.	Tanveer-ul-Rehman Najar	NT Wailoo Kralpora, Tehsil Kunzer
14.	Mudasir Yousuf Bhat	NT Panzalla, Tehsil Rohama
15.	Gh. Hassan Pathan	NT HQR. Boniyar, Tehsil Boniyar
16.	Sofi Arsdad Shaban	NT Hajibal, Tehsil Tangamarg
17.	Mohd Zakir Mir	NT Uri, Tehsil Uri
18.	Haroon Rashid Lone	NT Harduchanam, Tehsil Dangiwacha

By Order of the Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government

No. LAW-Powr/19/2021-10
Copy to the:-

Dated :- 02 -11- 2021

1. Principal Secretary to Government, Revenue Department.

2. Joint Secretary (J&K), Ministry Of Home Affairs, Government of India.
3. Divisional Commissioner, Kashmir.
4. District Magistrate, Baramulla. This is with reference to his letter No. DMB/P3/MP/3270 Dated: - 30-10-2021
5. General Manager, Government Press, Jammu for publication in an extra ordinary issue of the Government Gazette.
6. S.O. section, Department of Law, Justice and Parliamentary Affairs. (W.T.S.C)


2/11
(Khursheed Ahmad Bhat)
Additional Secretary to Government

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